

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

R.P. No. 57/99
IN
O.A. No. 622/94

Shri P. K. Sidharthan

M/O Defence

....
V/s
....

Applicant,

Respondents

CORAM : Hon'ble Shri A. S. Sanghavi, M(J)
Hon'ble Shri Shankar Prasad, M(A)

PER TRIBUNAL

Dated : 9.4.03

Shri P.A. Prabhakaran, learned counsel for applicant.

Shri R. R. Shetty, learned counsel for Respondents.

2. M.A. No. 89/00 in R.A. 57/99 taken up. The MP is moved for taking documents on record. Shri Shetty states that, ~~that~~ he has no objection if documents are brought on record. M.P. is allowed. Documents are taken on record.

3. Review Application will have to be placed before Hon'ble Chairman for assignment of Bench. Registry to take necessary action.

Certified True Copy

Date 21/4/03

Section Officer
Central Admn Tribunal
Bombay Bench